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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **BAIL APPLN. 1762/2022 & CRL.M.(BAIL) 713/2022 & 11556/2022**  
**VIJAY AGRAWAL THROUGH PAROKAR** ..... Petitioner

Through: Mr. Arjun Dewan, Mr. Vinayak  
Bhandari and Mr. Shahryar Khan,  
Advocates.

versus

**DIRECTORATE OF ENFORCEMENT** ..... Respondent

Through: Mr. Zoheb Hossain, Mr. Vivek  
Gurvani and Mr. Niranjana S. Rao,  
Advocates.

**CORAM:**  
**HON'BLE MS. JUSTICE SWARANA KANTA SHARMA**

**ORDER**  
**26.09.2022**

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1. Hon'ble Judge is not holding court today.
2. Re-notify on 28.09.2022.

**BY ORDER**

**COURT MASTER**

**SEPTEMBER 26, 2022/kss**